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Title: The Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs laid a statement regarding status of implementation of the recommendations contained in the 120th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants ( 2007-08), pertaining to the Ministry of Culture.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, I beg to lay this statement on the status of implementation of recommendations contained in 120th Report of the Parliamentary Standing Committee on Transport, Tourism and Culture RELATING TO DEMANDS FOR GRANTS(2007-2008) in pursuance of Lok Sabha Bulletin Part-II dated 28<sup>th</sup> September, 2004, WHICH READS AS UNDER:

2. "The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Report of Lok Sabha with regard to his/her Ministry".

3. The Standing Committee on Transport, Tourism and Culture presented their 120<sup>th</sup> Report on the Demands for Grants Q2007-2008) on 4<sup>th</sup> March, 2008 (The report was presented to the Rajya Sabha on 4<sup>th</sup> March, 2008).

4. Mr. Deputy Speaker Sir, in its Report the Standing Committee made 71 Recommendations in all. Out of 71 Recommendations/Observations made by the Committee, this Ministry has accepted all recommendations. The Action Taken Report on the Recommendations of the Committee are contained in its 129<sup>th</sup> Report.

5. I also lay on the Table of the House the present status of implementation of each recommendation as Annexure.

...(Interruptions)

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